COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016 AND APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016

Dated: 2nd August , 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

<u>APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016</u>	<u>5</u>	
In the matter of:	-	
Indraprashta Power Generation Co. Ltd.		Appellant(s)
Versus		
Delhi Electricity Regulatory Commission & Ors.		Respondent(s)

APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016 In the matter of: Pragati Power Corporation Ltd. Appellant(s) Versus Delhi Electricity Regulatory Commission & Ors. Respondent(s) Counsel for the Appellant(s) : Ms. Swapna Seshadri Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Nikhil Nayyar Mr. Dhananjay Baijal for R-1

> Mr. Amit Kapur Mr. Rahul Kinra Mr. Ashutosh K. Srivastav for **BRPL, BYPL & TPDDL**

<u>ORDER</u>

As these matters were not reached, post these matters for hearing on **<u>05.10.2018</u>**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member